

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

Telephone No.24608711
Fax No.24651505

Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA
New Delhi – 110023

No.A-2/Listing/NCDRC/2020

5th February, 2021

NOTICE

1. In continuation of the Notice No.A-2/Listing/NCDRC/2020 dated 28th January, 2021, it is notified that the matters in which the dates have been fixed by the Hon'ble Members of the Benches during the prevalence of COVID-19, either for physical hearing or virtual hearing, shall be listed or taken up by that date.
2. In matters in which the Learned Counsel for both the parties make a request before the Bench in which the matter is fixed for physical hearing and the Bench can fix the date for physical hearing, which shall be taken up on the said date.
3. In the matters listed before the Bench where one party or their counsel wants virtual hearing and the other party or their counsel wants physical hearing, the Bench may pass appropriate Order.

By Order

S. Hanumantha Rao

(S. Hanumantha Rao)
Joint Registrar

Copy to:

1. Sr. PPS to the Hon'ble President.
2. PS to Hon'ble Member(s) – with a request to bring the contents of the Notice to the knowledge of the Hon'ble Member(s).
3. Deputy Registrar, AR (CC), AR(Listing), AR(FA), AR(Admin.), OSDs(RP)
4. Court Masters (Non-shorthand)
6. Notice Board
7. SO (IT) – with a request to upload this Notice on the website of NCDRC.